

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3629
ANSWERED ON:11.08.2015
Sale of Urea/Chemical Fertilizers
Reddy Shri Konda Vishweshwar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

- (a) whether there is any stipulation for mandatory sale of vermicompost and organic manure for proportionate sale of urea and other chemical fertilizers by Fertilizer companies;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI HANSRAJ GANGARAM AHIR)

(a) to (c) : Inter Ministerial Task Force on " Integrated Plant Nutrient Management using City Compost" constituted by Ministry of Urban Development, recommended mandatory co-marketing by fertilizer companies of compost from city garbage with chemical fertilizers as a "Basket approach" in the ratio of 4-3:6-7. Accordingly, Department of Fertilizers has directed chemical fertilizer companies to mandatory co-market compost from city garbage with chemical fertilizers as a "Basket Approach" in the ratio of 4-3:6-7.
